

<b>Delay and Arrears Committee</b>		
<b>Pendency in Subordinate Courts(Civil and Criminal Cases)</b>		
<b>FOR 4TH QUARTER-2019 OF DISTRICT ANANTNAG</b>		
<b>S.No</b>		
<b>1</b>	Number of such cases pending at the start of the quarter	
<b>2</b>	Number of such cases instituted in the quarter	
<b>3</b>	Number of cases Disposed during the quarter	
<b>4</b>	Number of such cases pending at the end of the quarter	
<b>5</b>	Number of such cases pending at the end of the quarter that have been pending for more than 5 years	

Fast tracking of matters relating to Crimes against women, Senior Citizens, Marginalised Sections , Differently Abled persons and Prevention of Corruption Act Cases

<b>A. Prevention of Corruption Act</b>
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<b>Pendency of Cases</b>		
<b>S.No</b>		
<b>1</b>	Number of such cases pending at the start of the quarter	
<b>2</b>	Number of such cases instituted in the quarter	
<b>3</b>	Number of such cases disposed of in the quarter	
<b>4</b>	Number of such cases pending at the end of the quarter	
<b>5</b>	Number of cases pending for more than 5 years at the end of the quarter	

<b>B. Crime Against Women</b>
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<b>Pendency of Cases</b>		
<b>S.No</b>		
<b>1</b>	Number of such cases pending at the start of the quarter	
<b>2</b>	Number of such cases instituted in the quarter	
<b>3</b>	Number of such cases disposed of in the quarter	
<b>4</b>	Number of such cases pending at the end of the quarter	
<b>5</b>	Number of cases pending for more than 5 years at the end of the quarter	